

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-28/96 (Pt.)/6813 /A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Smti Susmita Phukan Khaund,  
District and Sessions Judge,  
Lakhimpur, North Lakhimpur.

Dated Guwahati the 18<sup>th</sup> December, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJL/8659/2021 Date 17.12.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.08.2021 and 18.12.2021**, has been granted. The Addl. District and Sessions Judge (FTC), Lakhimpur, North Lakhimpur shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-28/96(Pt.)/6814/A, dated , 18-12-2021

Copy to:

1. The Project Manager, Gauhati High Court.

*S. P. 18/12/21*  
**JT.REGISTRAR(VIGILANCE)**

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